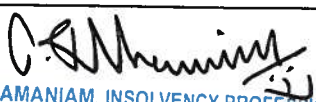


SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**NAACHIAR PAPER BOARDS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	NAACHIAR PAPER BOARDS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	16/01/2007
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies (ROC) - Coimbatore
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U21012TZ2007PTC013362
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	59, GOWTHAMAPURI NAGAR PEELAMEDU COIMBATORE TAMIL NADU - 641004
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	16/09/2018
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	29/11/2019 (Order received on 04/12/2019)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHANDRAMOULI RAMASUBRAMANIAM (C RAMASUBRAMANIAM) 'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu – 600002. Mail Id: fcs.rms@gmail.com Phone No:9884068292 IBBI/IPA-002/IP-N00052/2016-17/10096
9.	LAST DATE FOR SUBMISSION OF CLAIMS	29/12/2019


C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL
IP No. IBBI/IPA-002/IP-N00052/2016-17/10096
'RAJI' 3B1, 3rd Floor, Gaiety Palace,
No. 1L - Blackers Road, Mount Road, Chennai - 600 002.
GST No 33AFGPC8189P1ZV

'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002.

Ph: 044 - 2852 8292, 4260 6292, Mobile: +91 98840 68292, 99625 68292

Email: fcs.rms@gmail.com, rmscirp@gmail.com



C. RAMASUBRAMANIAM

COMPANY SECRETARY IN PRACTICE &
INSOLVENCY PROFESSIONAL

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **NAACHIAR PAPER BOARDS PRIVATE LIMITED** on **29th November 2019**. [Order received on **04th December, 2019**].

The stakeholders of **M/S NAACHIAR PAPER BOARDS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **29th December, 2019** to the liquidator at the address mentioned against item 08.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The relevant forms can be downloaded from <https://ibbi.gov.in/home/downloads> (under Liquidation Process Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator

CHANDRAMOULI RAMASUBRAMANIAM

(C RAMASUBRAMANIAM)

IBBI/IPA-002/IP-N00052/2016-17/10096

Liquidator

Date: 05/12/2019.

Place: Chennai.

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-17/10096

'RAJI' 3B1, 3rd Floor, Gaiety Palace,

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